

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR

No.F.16(5)-DJ/G/UDP/2014-17/ 8 366-79

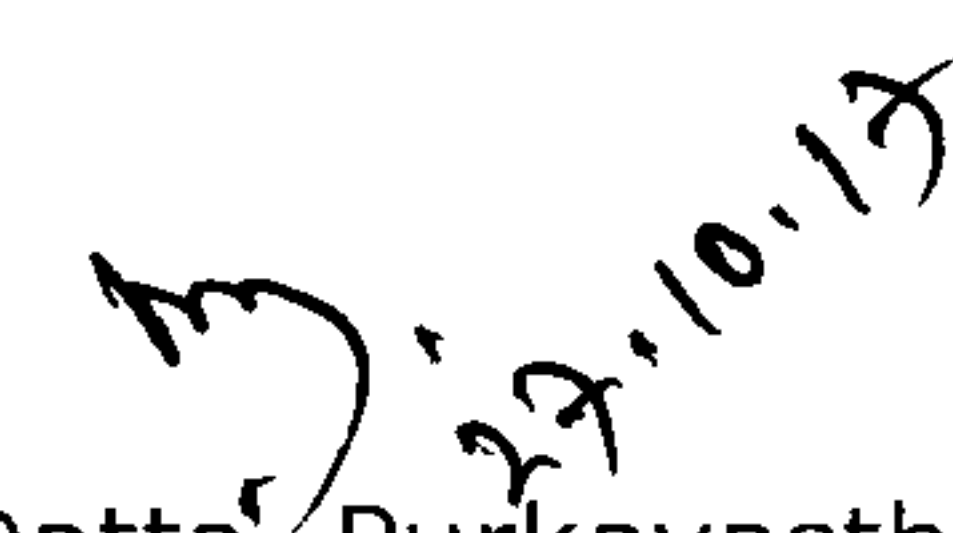
Dated, Udaipur  
The 30<sup>th</sup> October, 2017.

**NOTIFICATION**

In pursuance of letter No.F.4(37)-HC/2017/16619-25, dated 18-09-2017, issued by the Hon'ble High Court of Tripura,, Agartala, and also in-partial modification of order No.F.16(5)-DJ/G/UDP/2017/5586-98, dated 07-07-2017 the following Senior-most ministerial staff under the Judgeship of Gomati Judicial District are designated as Officer/Manager for respective Judicial Station in regard to compliance of the direction of the **Hon'ble Supreme Court of India in Transfer Petition(C) No.1912 of 2014 in Krishna Veni Nagam Vs. Harish Nagam :**

Sl No	Name of station	Name of the Designated Officer/ Manager	Email-id	Telephone No
1.	Udaipur Station	Smt. Sarada Sangma, Sr. Sheridadar, (In-Charge), Court of the District & Sessions Judge, Gomati Judicial District, Udaipur	<a href="mailto:dj.gomati-tr@indiancourts.nic.in">dj.gomati-tr@indiancourts.nic.in</a>	03821-223564
2.	Amarpur Station	Sri Surjya Jamatia, Head Clerk, (Accountant) Court of the Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div), Amarpur, Gomati Judicial District	<a href="mailto:sdjm.amarpur-tr@indiancourts.nic.in">sdjm.amarpur-tr@indiancourts.nic.in</a>	03821-263504

The designated Officer/Manager shall act accordingly as per direction/ guidelines laid down in the letter of the Hon'ble High Court of Tripura, vide No. No.F.4(37)-HC/2017/16619-25, dated 18-09-2017.

  
(S. Datta Purkayastha)  
District & Sessions Judge,  
Gomati Judicial District, Udaipur.

Copy to :

1. The Registrar General, Hon'ble High Court of Tripura, Agartala for kind information please;
2. The Addl. District & Sessions Judge, Gomati Judicial District, Udaipur;
3. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Gomati Judicial District, Udaipur;
4. The Civil Judge (Sr. Div)& Asst. Sessions Judge, Gomati Judicial District, Udaipur;
5. The Sub-Divisional Judicial Magistrate-Civil Judge (Jr. Div), Amarpur, Gomati Judicial District;
6. The Civil Judge (Jr. Div)-cum- JM 1<sup>st</sup> Class, Udaipur/Amapur, Gomati Judicial District;
7. The Judicial Magistrate-cum- Civil Judge (Jr. Div), Court No.2 / Court No.1, Udaipur , Gomati Judicial District;
8. The President, Gomati District Bar Association, Udaipur, Gomati District;
9. The President, Amarpur Bar Association, Amarpur, Gomati District;
10. Smt. Sarada Sangma, Sr. Sheristadar, (In-Charge), Court of the District & Sessions Judge, Gomati Judicial District, Udaipur with a copy of the letter No.4(37)-HC/2017/16619-25, dated 18-09-2017 for information and compliance.
11. The System Officer, Office of the District & Sessions Judge, Gomati Judicial District, Udaipur with to direction to upload the notification in the official website of Gomati Judicial District with a conspicuous link for access of the litigants.
12. Sri Surjya Jamatia, Head Clerk, (Accountant) Court of the Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div), Amarpur, Gomati Judicial District with a copy of the letter No.4(37)-HC/2017/16619-25, dated 18-09-2017 for information and compliance.

  
District & Sessions Judge,  
Gomati Judicial District, Udaipur.